COURT II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Dated :14th March, 2011

Present: **Hon'ble Mr. Rakesh Nath, Technical Member**
Hon'ble Mr. Justice P.S. Datta, Judicial Member

Appeal No. 193 of 2010

Powergrid Corporation of India Ltd. **… Appellant(s)**

Versus

Central Electricity Regulatory Commission . & Ors. **….Respondent(s)**

Counsel for the Appellant(s): **Mr. M.G. Ramachandran**
Ms. Swapna Seshadri

Counsel for the Respondent(s):

O R D E R

Respondents have not made appearance despite notice sent by the Registry. Heard learned Counsel for the Appellant. She is directed to file written submissions on or before 30.3.2011.

Judgment reserved.

(Justice P.S. Datta) (Rakesh Nath)
Judicial Member Technical Member

PK/RKT